

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1887/2007
(From the judgement and order dated 26/05/2006 in CMWP No. 61/2006 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P & ORS.

Petitioner(s)

VERSUS

M/S KESAR ENTERPRISES LTD.

Respondent(s)

Date: 10/12/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s) Mr.R.G.Padia,Sr.Adv.
Mr. Mohd. F. Khan, Adv.
Mr. Anil Kumar Jha,Adv.
Mr.Sushil Kumar Tomar, Adv.

For Respondent(s) Mr.Dinesh Dwivedi, Sr. Adv.
Ms. Geetanjali Mohan,Adv.

UPON hearing counsel the Court made the following
ORDER

List on 18.1.2008 along with SLP(C) Nos. 16780/2005,
11178/2006,17579/2006,1848/2007, 2318/2007 and SLP(C) No. 2319/2007.

[Meenu Sethi]
Court Master

[Pushap Lata Bhardwaj]
Court Master